

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 428**  
**CP/55/PB/2019**

**IN THE MATTER OF:**

Three C Universal Developers Pvt. Ltd.	...	Applicant
Versus		
Challengerz Web Solutions Pvt. Ltd. And Ors.	...	Respondent

**Under Section 241-242.**

**Order delivered on 09.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Abhay Kaushik Proxy Counsel
For the Respondent	: Adv. Prachi Johri, Adv. Abhipsa Sahu, for R-1, R-2 & R-4

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **21.05.2024**.

**Sd/-**  
**(Court Officer)**